

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5826  
ANSWERED ON:29.04.2015  
ESTABLISHMENT AND FUNDING OF DEEMED UNIVERSITIES  
Reddy Shri Ponguleti Srinivasa

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government is considering to come out with a policy to establish and funding of deemed universities in the country;
- (b) if so, the details thereof;
- (c) whether University Grants Commission has advised the Government from time to time for setting up of such universities; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT(SMT. SMRITI ZUBIN IRANI)

(a) to (d): Deemed to be Universities are notified under section 3 of the University Grants Commission (UGC) Act, 1956. To regulate, in an orderly manner, the process of declaration of institutions as deemed to be universities; preventing institutions of dubious quality from being so declared; and, further to maintain quality of higher education imparted by institutions deemed to be universities consistent with the ideals of the concept of a university; the UGC, notified UGC (Institutions Deemed to be Universities) Regulations, 2010 as amended from time to time. An educational institution which intends to acquire Deemed to be University status submits its proposal to the Ministry of Human Resource Development. The Ministry in turn forwards the proposal to the UGC for examination and recommendation in accordance with the procedures laid down under the prevailing UGC Guidelines/Regulations. Thereafter, UGC constitutes an Expert Committee for on the spot inspection consisting of experts from relevant fields in order to verify the physical infrastructure and teaching faculty. The Expert Committee which includes nominees of the statutory councils submits its report which is considered by the Commission. The Commission, after due deliberation, forwards the recommendation to the Ministry. The Ministry, on the advice of the UGC, thereafter declares an educational Institution as Deemed to be University under Section 3 of the UGC Act, 1956.